HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Dated the 20th April, 2022

No. HCM/1/96/BENCH/ It is hereby informed to all the learned members of the Bar that there shall be no mentioning at 10:30 am for adjournment of listed cases. Adjournment slips shall be given by the learned counsel stating the reason for seeking adjournment duly recording that all the other learned counsel appearing in the matter have been informed of the adjournment motion and have consented thereto.

Such adjournment slips shall be handed over to the Court Master before 10:30 am. Appropriate orders on the adjournment slips will be passed as and when the cases are taken up.

By order etc.,

Sd/-
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

No.HCM/1/96/BENCH 7062-81 Imphal, the 20th April, 2022

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocate, Govt. of Manipur.
3. The Assistant Solicitor General of India.
4. The President, High Court Bar Association, Manipur. } *For kind information and circulation to the learned members*
5. The President, AMBA, Manipur.
6. The Registrar (Adm), High Court of Manipur.
7. All the Jt. Registrars, High Court of Manipur.
8. All the Deputy Registrars, High Court of Manipur.
9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
10. All the Assistant Registrars, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The P.S to Registrar General, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. The Superintendents of Bench/Judicial Sections, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned File.

REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR